

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 113/2016

KAUSHAL KISHOR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 14656/2016 - AD-INTERIM ORDER AND DIRECTIONS
IA No. 165769/2019 - INTERVENTION/IMPLEADMENT
IA No. 107414/2017 - INTERVENTION/IMPLEADMENT
IA No. 14477/2016 - PERMISSION TO FILE ANNEXURES
IA No. 17172/2016 - PERMISSION TO FILE ANNEXURES)

WITH Diary No(s). 34629/2017

Date : 15-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

Ms. Aparjitha Singh, Sr. Adv. (A.C.)
Ms. Uttara Babbar, AOR
Ms. Shipra Jain, Adv.

For Petitioner(s) Mr. Kaleeswaram Raj, Adv.
Ms. Thulasi K. Raj, Adv.
Ms. Radhalakshmi R., Adv.
Mr. Suvidutt M.S., AOR
Ms. Somlagna Biswas, Adv.
Mr. Rishesh Sikarwar, Adv.
Mr. Aman Khullar, Adv.
Mrs. Renu Yadav, Adv.

Mr. Samerjit Singh Chaudhry, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Mirdula Singh Chauhan, Adv.
Ms. Sandhya Singh, Adv.
For Ms. Manju Jetley, AOR

For Respondent(s)

Mr. R.Venkataramani,AG
Mr. Tushar Mehta,SG
Mr. Balbir Singh,ASG
Ms. Madhavi Divan,ASG
Mr. R.Bala,Sr.Adv.
Mr. Naman Tandon,Adv.
Mr. Samarvir Singh,Adv.
Mr. Presenjeet Mohapatra,Adv.
Mr. Rajat Nair,Adv.
Mr. Ankur Talwar,Adv.
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Mr. Shyam Gopal,Adv.
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Ms. Shraddha Deshmukh,Adv.
Mr. Udai Khanna,Adv.
Ms. Anu S.,Adv.
Mr. Mayank Pandey,Adv.
Mr. Vinayak Mehrotra,Adv.
Mr. Chitvan Singhal,Adv.
Ms. Sonali Jain,Adv.
Mr. Abhishek Kumar Pandey,Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Mukesh Kumar Maroria, AOR

Mr. Pradeep Rai,Sr.Adv.
Ms. Garima Prasad,Sr.Adv.
Mr. Ajay Vikram Singh, AOR
Ms. Rajshree Rai,Adv.
Mr. Vinay Kumar,Adv.
Mr. Shashank Rai,Adv.
Mr. Arnav Mittal,Adv.
Ms. Ritika Gaur,Adv.
Ms. Banshika Garg,Adv.
Mr. Vipin Bharti,Adv.
Mr. Amrendra Kumar Singh,Adv.
Ms. Priyanka Singh,Adv.
Ms. Pranjali Goel,Adv.
Mr. Sharjeel Ahamad,Adv.

Mrs. Swarupama Chaturvedi, AOR

Mr. Pradeep Misra, AOR

Mr. Abhishek, AOR

Mr. Lakshmi Raman Singh, AOR

For Intervenor(s) Mr. Ranjith B.Marar,Adv.
Ms. Lakshmi N. Kaimal, AOR
Mr. Arun Poomulli,Adv.
Mr. Santhosh M.Jose,Adv.
Mr. Keshav Raj Nair,Adv.
Mr. Ashu Jain,Adv.
Mr. Davesh Kumar Sharma,Adv.
Ms. Preetha Chandran,Adv.
Mr. Abhijith Sreekumar,Adv.
Mr. Joseph Kurian,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. R.Venkataramani, learned Attorney General
and Mr. Tushar Mehta, learned Solicitor General for the
respondent-Union of India, Ms. Aparjita Singh, learned
senior counsel/amicus curiae and learned senior
counsel/learned counsel for the parties.

Hearing concluded.

Judgment reserved.

(NEELAM GULATI)
AR-CUM-PS

(ANITA MALHOTRA)
AR-CUM-PS

(KAMLESH RAWAT)
COURT MASTER